

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 22

C.P. (IB)/1291(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **GPLD Infra Projects Private Limited**

Vs

Shinde Developers Private Limited

For OC : PCS Angha Anasingaraju

For CD : Adv. Avinash R. Khanolkar a/w Adv. Omkar Deosthale & Adv. Surekha Yadav

Section 9 of IBC

ORDER

Counsel for CD wants to file additional affidavit, as submitted earlier by him on 11.01.2024. However, we do not find any IA filed so far. In view of the above, last chance is given to the CD to file additional affidavit, if any. If no affidavit is filed before the next date of hearing, the matter will be heard and finally disposed of. **List on 08.05.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)